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1	2		3	4
78.	Hapur Bypass, PIU – G	haziabad	7.74	
79.	Contract Package No. E	W-12/BR	2.5	
	Grand Total:		2305.71	99.78

Proposals of Karnataka Government under CRF

3959. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals received by Government from the State Government of Karnataka under the Central Road Funds (CRF) for development of roads in the State during the last three years, year-wise and proposal-wise;
- (b) the number of proposals approved and funds released to the State, yearwise; and
 - (c) the reasons for non-approval of other proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) During the last three years fourteen proposals were received from the State Government of Karnataka under the Central Road Funds (CRF) and sanctioned. Details are as under:—

Sl. No.	Year	Nos. of proposals received	Nos. of proposals approved	Funds released (Rs. in crores)
1.	2010-11	14	14	96.01
2.	2011-12	Nil	Nil	131.28
3.	2012-13	Nil	Nil	138.29

Steps taken to reduce traffic jams

†3960. SHRI ASHK ALI TAK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the problem of traffic jam has been witnessed more or less in

[†]Original notice of the question was received in Hindi.

all the small and big cities of the country due to rise in the number of private vehicles during last few years; and

the details of steps taken by Government to check this? (b)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) It is a general experience that small and big cities are facing traffic congestion due to increase in private vehicles. The measures to encourage a shift from private (two-wheelers and cars) mode of transport to public transport in order to check the alarming increase of private vehicles has to be a joint endeavour of the Central, State and local Governments. For popularizing the public transport, the Central Government is emphasizing on providing quick, comfortable, reliable, safe, affordable and quality public transport as envisaged in the National Urban Transport Policy, 2006 announced by Ministry of Urban Development. Accordingly, the Central Government is supporting various public transport projects such as Metro Rail, Bus Rapid Transport System and modern city bus services as per urban bus specifications in various cities. Ministry of Road Transport and Highways is also implementing a scheme for providing one time central assistance to the extent of 50% of the project cost for Information Technology related projects to States/State Road Transport Undertakings (SRTUs) for strengthening their public transport system.

Extension of NH-12

†3961. SHRI ASHK ALI TAK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether it is a fact that Government of Rajasthan has sent any proposals (a) to Central Government for the extension of National Highway No. 12;
 - if so, whether it has been granted approval;
 - if so, technical and economic details thereof; and (c)
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir.

(b) to (d) Do not arise.

[†]Original notice of the question was received in Hindi.